

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/ 7977 /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Dhemaji

Dated Guwahati, the 16th September, 2022

Sub:- **Permission to avail LTC.**

Ref:- Your Letter DJDH/2489/2022 dated 07.09.2022

Sir,

With reference to the above, I am directed to inform you that, Smti Surajita Trivedy, Secretary, District Legal Services Authority, Dhemaji has been allowed to avail LTC for the block period of 2018-2021 (by way of carry forward) w.e.f. 02.10.2022 to 09.10.2022 to visit Rameswaram via Madurai and return back via Chennai, by the shortest possible route, as per existing Rules.

Shri Trivedy may be informed accordingly.

Thanking you.

Yours faithfully



REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2022/7978 - 7981 /A, dated 16/9/22

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Surajita Trivedy, Secretary, District Legal Services Authority, Dhemaji, with reference to her letter No. DLSA(DH) 673-74 dated 20.08.2022 for information
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court



REGISTRAR (VIGILANCE)